

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 218
CP No. 12/46(2)/JPR/2023
Under Section 46(2) of
Companies Act, 2013**

In the matter of:

Sumati Projects Limited

...Petitioner

Versus

Shree Cement Ltd. and Anr.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

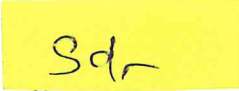
Present Through Video Conferencing: -

For the Applicant : Anuj Singh, Adv.

For the Respondent : Kartikeya Sharma, Adv.

ORDER

Heard Mr. Anuj Singh, Adv. appearing on behalf of the Petitioner. Mr. Kartikeya Sharma, Adv. appearing on behalf of the Respondent seeks time to file reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. No further opportunity will be given to file reply. List the matter on 02.05.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

March 28, 2024